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cases of officers who are proposed to be retained beyond the normal tenure.

ACT OF BRAVERY BY DELHI STUDENTS

•770. SHRI M. P. BHARGAVA: Will the Minister of Education be pleased to state :

(a) whether the act of bravery of four students of Delhi Colleges in chasing two murderers and robbers and catching one of them, has been taken note of:

(b) if so, whether any awards have been or are proposed to be given to them; and

(c) whether it is proposed to bring this act of bravery to the notice of students in other educational institutions?

THE MINISTER OF EDUCATION (SHRI M. C. CHAGLA): (a) Yes, Sir.

(b) A cash award of Rs. 100 is proposed to be given to each of the four students. Besides, the question of giving suitable gallantry awards to these students is also under consideration.

(c) The incident has already been reported in news-papers. The University of Delhi further proposes to include this as a newsitem in the next issue of the University News Bulletin.

Acquisition of land between Gandhi Nagar and Mandawali

606. SHRI V. M. CHORDIA: Will the Minister of HOME AFFAIRS be pleased to refer to the answer given to Unstarred Question No. 626 in the Rajya Sabha on the 10th September, 1965 and state:

(a) whether all the 3000 acres of land lying between Gandhi Nagar and Village Mandawali has since been notified under Section 6 of the Land Acquisition Act, 1894;

(b) if not, what are the reasons therefor and by what time Government expect to so notify the same and complete the acquisition proceedings;

(c) whether any compensation has since been paid to the plot-holders whose plots

fall within the 153 acres of land which has already been notified under the Act referred to in part (a) above, if so, what is the rate of compensation paid; and

(d) if the answer to part (c) above be in the negative, what are the reasons for the delay in paying the compensation?

THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRF V. C. Shukla): (a) No, Sir.

(b) It is not possible to indicate any time limit for acquisition proceedings, as this is dependent mainly on the preparation and approval of the Zonal Development Plan of the area. The drawing up of such a plan for an under-developed area with haphazard and unplanned structures, is a prolonged process requiring detailed survey of the area and careful adjustment of the existing built-up structures.

(c) Yes, Sir. Compensation in respect of 100 acres which has since been acquired has been paid. The rate of compensation varies from 48 paise to Rs. $5 \cdot 18$ per square yard. Awards in respect of the remaining 53 acres are being drawn and will be announced.

(d) Does not arise.

GRANTS GIVEN BY I.C.C.R.

607. SHRI V. M. CHORDIA: Will the Minister of EDUCATION be pleased to state:

(a) whether it is a fact that Indian Council for Cultural Relations gives grants to other Associations; and

(b) if so, the names of such organisations?

THE MINISTER OF EDUCATION (SHRI M. C. CHAGLA): (a) the Council gives grants to other organisations only in exceptional cases but from 1966-67 all such grants will be paid by Government direct.

(b) The following organisations have been given grants during the current financial year:—

- (i) Nations' League of Pen-friends, New Delhi.
- (ii) International Students' House Society, Delhi.